

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 5
TO BE ANSWERED ON 29.11.2021

Ban on single use plastics

5. SHRI SUNIL DATTATRAY TATKARE:
SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:
DR. SUBHASH RAMRAO BHAMRE:
SHRI KULDEEP RAI SHARMA:
DR. DNV SENTHILKUMAR. S.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government proposes to impose a ban on single use polythene bags and disposable items made of substandard plastic and polystyrene in the country and if so, the details thereof;
- (b) whether the Government is conducting any public awareness campaign in this regard and if so, the details thereof;
- (c) whether the Government has formulated any norms/guidelines for the ban on single use plastics and if so, the details thereof;
- (d) whether it is a fact that 40 per cent of total plastic waste remains uncollected in India and if so the details thereof and reasons therefor;
- (e) whether various States have adopted separate norms for imposing ban on polythene bags in their States and if so, the reasons therefor;
- (f) if so, whether the Government is considering any uniform norms for all States in this regard and if so, the details thereof; and
- (g) the measures taken by the Government for management and safe disposal of plastic waste including plastic packaging in the country specially in Andaman and Nicobar Islands?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): The Ministry has notified the Plastic Waste Management Amendment Rules, 2021, vide GSR NO. 571 (E) on 12th August 2021, in the Gazette of India, prohibiting identified single use plastic items, which have low utility and high littering potential, by 2022.

As per the notification, the manufacture, import, stocking, distribution, sale and use of following single-use plastic, including polystyrene and expanded polystyrene, commodities shall be prohibited with effect from the 1st July, 2022:-

- (a) ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice-cream sticks, polystyrene [Thermocol] for decoration;
- (b) plates, cups, glasses, cutlery such as forks, spoons, knives, straw, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100 micron, stirrers.

The thickness of plastic carry bags has been increased from fifty microns to seventy five microns with effect from 30th September, 2021, and to one hundred and twenty microns with effect from the 31st December, 2022.

The Government has been taking measures for awareness generation towards elimination of single use plastics and effective implementation of Plastic Waste Management Rules, 2016. The Ministry has organized “Awareness Campaign on Single Use Plastic – 2021”. Further, the Ministry has also organized pan India essay writing competition on the theme for spreading awareness amongst school students in the country. To encourage innovation in development of alternatives to identified single use plastic items and digital solutions to plastic waste management, the India Plastic Challenge – Hackathon2021, has been organized for students of Higher Educational Institutions and start-ups recognized under Startup India Initiative.

(d): Based upon a Central Pollution Control Board (CPCB) study it is estimated that 60% of the total plastic waste generated in the country, is collected and recycled.

(e) to (g): The restriction on thickness of plastic carry bags is given Plastic Waste Management Amendment Rules, 2021. Over and above the Plastic Waste Management Rules, 2016, as amended, thirty Four states/UTs have issued notifications/orders, as per their enactments, to introduce regulations pertaining to complete or partial ban on plastic carry bags and/or identified single-use plastic items. The details are annexed.

The Plastic Waste Management Rules, 2016, as amended provide the statutory framework for environmentally sound management of plastic waste in the country. The following steps have been taken to strengthen implementation of Plastic Waste Management Rules, 2016 and also to reduce the use of identified single use plastic items:

(i) The States/UTs have been requested to constitute a Special Task Force under Chairpersonship of Chief Secretary/Administrator for elimination of single use plastics and effective implementation of Plastic Waste Management Rules, 2016. Andaman and Nicobar Islands Administration has constituted the Special Task Force under Chairpersonship of Chief Secretary. A National Level Taskforce has also been constituted by the Ministry for taking coordinated efforts to eliminate identified single use plastic items and effective implementation of Plastic Waste Management Rules, 2016.

(ii) The State /UT Governments and concerned Central Ministries/Departments have also been requested for the development of a comprehensive action plan for elimination of single use plastics and effective implementation of Plastic Waste Management Rules, 2016, and its implementation in a time bound manner.

(iii) Directions under Section 5 of Environment (Protection) Act, 1986, have been issued to all States/Union Territories inter alia for setting up for institutional mechanism for strengthening enforcement of Plastic Waste Management (PWM) Rules, 2016.

(iv) The Ministry of Environment, Forest and Climate Change has notified the draft Regulations on the Extended Producer Responsibility for plastic packaging under Plastic Waste Management Rules, 2016, as amended from time to time, in the Gazette of India vide GSR No. 722 (E) on 6th October, 2021 for public consultation.

(v) Additional Central Assistance is also provided to States and Union territories for solid waste management including plastic waste management, under Swachh Bharat Mission Urban and Swachh Bharat Mission Grameen.

Annexure

**Notification for banning manufacture, use, sale import and handling
of single use plastic products**

(Based on the data available in submitted Annual reports by SPCBs/PCCs)

S. No	Name of State/UT	Complete or Partial Ban	Date of Gazette or Executive Order	Remarks
1	Andaman & Nicobar Islands	Complete ban	02.08.2010 (Gazette)	Complete ban on manufacture, store, import, distribution, transportation, recycle, sell & use of plastic carry bags.
2	Andhra Pradesh	Not Banned	Not Available	Not Banned
3	Arunachal Pradesh	Complete ban	03.07.2012 (Executive Order)	Complete ban on manufacture, store, import, transportation, sell& use of polythene/plastic carry bags
4	Assam	Complete Ban	30.04.2019 (Gazette)	Plastic carry bags, banners, buntings, cups, cling films, flex, flags, plates, sheets (used for spreading on dining tables irrespective of thickness) including the above items made of thermocol and plastic which use plastic micro beads.
5	Bihar	Complete ban	11.12.2018 (Gazette)	Complete ban on manufacture, store, import, transportation, sell& use of plastic carry bags
6	Chandigarh	Complete ban	30.07.2008 (Gazette)	Complete ban on manufacture, storage, import, sale, use transportation & disposal of plastic carry bags
7	Chhattisgarh	Complete ban	24.12.2014 (Gazette)	Complete ban on manufacture, store, import, transportation, recycle, sell & use of polythene/plastic carry bags.
8	Daman Diu & Dadra Nagar Haveli	Complete ban	24-01-2014 & 22.09.2017 (Gazette)	Forbidding the use, sale/ storage of all kinds of plastic bags
9	Delhi	Complete ban	23.10.2012 (Gazette)	Complete ban on manufacture, import,store, sell & use of plastic products (poly Propylene, non-woven fabric type carry bags), plastic film or plastic tube to pack or cover any book including magazine & invitation/greeting cards.
10	Goa	Partial ban	16.03.2015	Government imposed ban on Manufacture, stock, import, transportation, recycle, sale & use of plastic (carry bags, cups, forks, paper plates, spoons) in ChorlaGhat area Mandi Wildlifesanctuaries .
11	Gujarat	Partial ban	28.06.2011 (Gazette)	Complete ban on plastic products in Gandhi Nagar

12	Haryana	Complete ban	20.08.2013 (Gazette)	Complete ban on manufacture, stock, import, transportation, recycle, sell & use of plastic (carry bags, cups, forks, paper plates, straws, spoons& containers for the usage of foodstuffs)
13	Himachal Pradesh	Complete Ban	07-07-2009 & 13-08-2009 (Gazette)	Complete ban on use of Carry bags (irrespective of size), polythene, non-biodegradable material, disposable plastic cups, plates, and glasses
14	Jammu & Kashmir	Complete Ban	03.01.2017 (SRO 45 order- Notification) Jammu District Magistrate has on 01.10.2020 ordered strict enforcement of SRO 45 notification.	Complete ban on manufacture, stocking, distribution, sale and use of polyethylene carry bags, plastic sheets or like, cover made of plastic sheet, plastic packaging and multilayered packaging less than fifty microns in thickness within territorial limits of the State of Jammu and Kashmir.
15	Jharkhand	Complete Ban	17.10.2017 (Gazette)	Complete ban on manufacture, import, storage, transport, sell and usage of plastic carry bags in the whole State
16	Karnataka	Complete ban	11.03.2016 (Gazette)	State government banned the plasticbanners, buntings, carry bags (plastic & compostable), cups, cling films, flex, flags, plates, spoons & sheets made of plastic or Thermocol and microbeadsusage in the entire state
17	Kerala	01.01.2020 (Executive Order)	22.11.2010 (Executive Order)	Complete ban on the manufacture, storage, transport and sale of plastic carry bags(irrespective of thickness); plastic sheets(used as table spread); plates, cups and decorative materials made of thermocol/stryrofoam; SUP items like cups, plates, dishes, spoons, forks, straw, stirrer; plastic coated paper cups, plastic coated paper plates, plastic coated paper bowls, plastic coated paper bags; Non woven bags, plastic flags, plastic bunting; plstic water pouches, non branded plastic juice packets ; plastic juice packets; PET/PETE bottles of drinking water of capacities less than 500 ml; garbage bags (plastic); PVC flex materials and plastic packets.
18	Ladakh	Partial Ban	(Order no-40-LA (GAD) of 2020 dated 23.06.2020)	Ban on the use of plastic water bottles and other plastic made objects in Government offices and other institutions
19	Lakshadweep	Complete	25.01.2019	Complete ban on use, store & sale of plastic

		ban	(Gazette)	carry bags of all thickness, plastic coated carry bags, plastic flags, plastic sheets/films used for wrapping, plastic sheets used as dining table covers, thermocol cups and plates, plastic coated paper cups and plates, plastic teacups, plastic tumblers, plastic teacups, water pouches/packets/PET plastic water bottles, straws,
20	Madhya Pradesh	Complete ban	24-05-2017 (Gazette)	Production, Storage, Transportation, sale & use of plastic carrybags.
21	Maharashtra	Complete Ban	23-03-2018 (Gazette) Amendment 11th April, 2018	Complete ban in the whole State for manufacture, usage, sale storage, transport, and distribution, wholesale & retail, import of the plastic & compostable bags and the disposable products manufactured from plastic & thermocol (polystyrene) - disposable dish/spoon, cups, bowl, container, fork, plates, glasses, straw, non-woven polypropylene bags, cups/pouches.
22	Manipur	Complete Ban	12.9.2017 Notification no. 56/38/99 for&Envt	Complete ban on use, store & sale of plastic carry bags
23	Meghalaya	Partial Ban	16.2.2017 Notification No. MPCB/TB- 144B/2016- 2017/79	Use and sale of plastic bags less than 50 microns has been prohibited and public notice has been issued
24	Mizoram	Partial Ban	With effect from 1.8.2019 By Aizwal Municipal Corporation	Complete ban on plastic carry bags below 50 microns
25	Nagaland	Complete ban	01.01.2004 (Gazette)	Complete ban on use, store & sale of plastic carry bags
26	Odisha	Partial ban	29.09.2018 (Executive Order)	Ban on use and sale of plastic carry bags, bottled drinking water Polyethylene Terephthalate bottles of less than 200 ml capacity; SUP disposable cutleries like thermocol (polystyrene), dish/spoon, cups, bowl, container, fork, glasses & plates in Bhubaneshwar, Berhampur, Cuttack, Puri, Rourkela & Sambalpur
27	Puducherry	Complete ban	30.07.2019	(i) Polythene/Plastic/Polypropylene carry bags; (ii) Polythene/Plastic/Styrofoam (Thermocol) cups; (iii) Polythene/Plastic/Styrofoam (Thermocol) plates; (iv) Plastic sheet pouches used for

				cooked food wrapping; (v) Plastic sheets used for spreading on dining table; (vi) Water pouches; (vii) Plastic straw; (viii) Plastic flag.
28	Punjab	Complete ban	18.02.2016 (Gazette)	Complete ban on Manufacture, stock, distribute, recycle, sale & use of plastic carry bags.
29	Rajasthan	Complete ban	01.08.2010 (Gazette)	Complete ban on use, store & sale of plastic carry bags
30	Sikkim	Complete ban	19.05.2016 (Gazette)	Complete ban on sale & use, storage of disposable items (cups, plates, spoons, containers, etc..) made from Styrofoam.
31	Tamil Nadu	Complete Ban	01.01.2019 (Gazette)	Complete ban on manufacture, sell, use, storage, Transportation and distribution of "Single-use plastics" i.e. plastic carrybags, flags, sheets using for food wrapping, straws, tea cups, tumblers, water packets & pouches
32	Telangana	Not Banned	Not Available	Not Banned
33	Tripura	Complete ban	10.03.2015 (Gazette)	Complete ban on Sell, use, storage, Transportation & import of plastic carrybags (including polypropylene, non-woven fabric type) plastic tube to pack or cover any book including magazine & invitation/greeting cards.
34	Uttar Pradesh	Complete ban	22.12.2015 (Gazette)	Sell, use, Storage, Transportation & import of plastic carrybags (including polypropylene, non-woven fabric type) plastic tube to pack or cover any book including magazine & invitation/greeting cards.
35	Uttarakhand	Complete Ban	01.01.2017 (Gazette)	Sell, use, storage & Transportation, of plastic carry bags.
36	West Bengal	Partial ban	11.01.2018 (Executive Order)	Completely banned in religious and historical places.
